

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

Original Application No.100 of 2021 (SZ)

Tribunal on its own motion

Suo Motu based on the news item published in

The Hindu Newspaper, Chennai Edition Dt.09.04.2021.

"Dumping of garbage foiled news Anamalai, trucks seized"

.....Applicant

Vs

The Chief Secretary to Government of

Tamilnadu, Chennai and Ors.

.....Respondent(s)

INDEX

Sl.No	Description	Page No.
1	REPORT FILED ON BEHALF OF THE RESPONDENT THE COLLECTOR OF THENI.	

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**REPORT FILED ON BEHALF OF THE RESPONDENT**  
**THE COLLECTOR OF THENI.**

I, K.V.Muralidharan, IAS., S/o. Veeraragavalu, aged about 53 years and working as Collector of Theni having my office at Theni, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Collector of Theni District and I humbly submit that, in obedience to the orders passed by the order National Green Tribunal, Chennai on 08.12.2022 in the above petition, the following action taken report for the implementation of the orders of the Hon'ble National Green Tribunal, is hereby submitted.
2. It is respectfully submitted that this case is taken up by the tribunal on the basic of the
  - (i) Report published in Dinamalar Daily dated 09.04.2021 on the news that the biomedical waste from the State of Kerala being dumped in the State of Tamilnadu by lorries. One more news item with caption "Dumping of garbage foiled news Anamalai. trucks seized" was published in The Hidnu daily dated 09.04.2021.
  - (ii) To direct the respective District collectors to file an individual report of each of them.
3. I humbly submit that, in obedience to the orders passed by the order National Green Tribunal, Chennai on 08.12.2022 in the above petition, the following action taken report for the implementation of the orders of the Hon'ble National Green Tribunal is hereby submitted.

- (i) The District Administration has constituted a District Coordination Committee under the Chairmanship of District Collector to ensure effective implementation of Biomedical Waste Management Rules, 2016.
- (ii) Press release have been made in the vernacular newspapers to create awareness and to curtail the dumping of wastes from Kerala State to Theni District. Further caution has been given that severe action will be taken upon the owners of trucks if they involve in the activities of dumping the waste in Theni District.
- (iii) Also the Common Public, Social Workers have been requested through press release to inform to Collector, Superintendent of Police and Pollution Control Board if they find any activities of dumping of waste from Kerala in Theni District.
- (iv) Further the Police Department and Forest Department are carrying out periodical inspection of vehicles in the state border checkpoints situated at Cumbum Mettu, Bodi Mettu and Kumuli Mettu.
- (v) The following cases have been filed and compounding fees have been charged by the Forest department for dumping of agriculture waste in Theni district from Kerala.
- (a) Misc.OR No.48/2018, dated : 15.11.2018 Compounding fees : Rs.5000/-
  - (b) Misc.OR No.49/2018, dated : 21.11.2018 Compounding fees : Rs.10000/-
  - (c) Misc.OR No.51/2018, dated : 15.12.2018 Compounding fees : Rs.30000/-
  - (d) Misc.OR No.06/2020, dated : 15.11.2018 Compounding fees : Rs.5000/-
  - (e) Misc.OR No.03/2022, dated : 21.04.2022 Compounding fees : Rs.500/-
- (vi) One Srinivasan (60), Supervisor of the Madha Amirthananthamayi Trust, Kuchanur, (Chinnamanur PS) allegedly dumped expired tablets, Glucose, tubes, cotton, etc., from Madha Amirthananthamayi Medical Research Centre, Ernakulam, Kerala State in a vacant place of the trust, Assistant Engineer of Pollution Control Board and Deputy Superintendent of Police, Bodinayakanur and other officials inspected the area on 28.07.2018 and opined that it is not medical wastages, it is only expired medicines, cotton from old bed and pillows of the hospital and the same was shifted to the wastage dumping centre at Coimbatore on 29.07.2018. In this connection members of NTK staged demonstration protesting against dumping of expired medicines etc., at coconut grove, Kuchanur.

(vii) Also I hereby submit that no further complaints have been received regarding the dumping of waste from kerala in Theni District. Further, instructions have been given to the concerned officials to monitor the dumping of waste from Kerala in Theni District and to take action immediately without any delay. A strict vigil is being maintained in the border areas.

  
District Collector,  
Theni.

In The Theni district, the District border is Kerala.

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Advocate for Respondent Collector of Theni District :

Date : .01.2023

Date of hearing on : 20.01.2023.